

Motion to be moved by Shri Ram Vilas Paswan, should we take up Matters under Rule 377?

*(Interruptions)*

SEVERAL HON. MEMBERS: Sir, how about 'zero' hour? *(Interruptions)*

MR. SPEAKER: All right. I will take up 'zero' hour quickly. Shri Mohan Singh.

*[Translation]*

SHRI MOHAN SINGH (Deoria): Sir, the All India Radio has given a wrong information about me in its broadcast. Therefore, I would like to give a clarification. Last Friday, I had raised an issue regarding the Allahabad University and urged the Govt. to convert. The said University into a central university. But when I went to my constituency, all of my supporters and voters said that I have been termed as a Congress(I) member in the Parliament news by the AIR on Friday in its 8.30 broadcast. Whereas I am a Janta Dal member. Please give decline to the A.I.R. that this error should be rectified, otherwise, I will also have to make such opinion as my party leaders have about the All India Radio.

*[English]*

MR. SPEAKER: I think the media will make the corrections.

*(Interruptions)*

*[Translation]*

KUMARI UMA BHARITI (Khajuraho): Mr. Speaker, Sir, through you, I have been drawing the attention of the House towards the continuous increase in atrocities on women for the last few years. Nearly three-four months ago, an incident happened in March, in a village named Mehrana near Mathura. A girl belonging to a Jat family fell in love with a boy of Jatav community. As a punishment, the village Panchayat unanimously decided to han the girl, her lover and one of his friends on a tree and killed them in

this way despite the protest of their families.

The second incident has also taken place one week ago in a village of Haryana. Two aged ladies belonging to a harijan family were cut into pieces and thrown before their houses. According to the report of the police the brothers of the victims say that they had themselves killed them, as they were of loose character. But the entire village is silent on this issue. It is surprising that the villagers had no proof about their being of loose character. There is a third incident about which I would like to make a special mention. It has taken place just three days before when a 60 year old Arab Sheikh had marred a 10 year old girl named Amina at Hyderabad and was bringing her to Delhi by air. Amina was the daughter of a rickshaw-puller names Sheikh Badaruddin, Who, due to poverty, had sold her to that old Sheikh for Rs. 1 lakh and a meher of Rs. 6000 was fixed. In the certificate, the girl was shown as 32 years old. Had the girl not started crying in the plane, Sheikh would have taken her to an Arab country as his wife.

Mr. Speaker, Sir, a lot of incidents like Amina's are taking place in Hyderabad and in other cities in South India and in other states also, where 60-70 years old licentious, wicked Arab Sheikhs marry 10-12 year old girls and take them to Arab countries as their wives. Such incidents are continuously taking place there. Even the girls from many districts and cities in South are lured for the jobs of Ayah or Nurse in Arab countries and they were taken to these countries and there, they are forced into prostitution. Mr. Speaker, Sir, through you, I would like to request the concerned Minister that keeping aside all the rules and laws stringent punishment should be given to such old wicked persons, who buy and marry such young girls of 10 years age from here and take them to their own country. A number of older hon. Members are present in this House.

It is my opinion that everyone should extend their whole-hearted support to young girls involved in such cases. These luxury